

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 31831-31832/2013

(Arising out of impugned final judgment and order dated 19-08-2013 in WP No. 5337/2013 09-09-2013 in RP No. 485/2013 in WP No. 5337/2013 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAM YASH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 17-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE S. ABDUL NAZEER

For Petitioner(s) Mr. Manoj Kr. Sharma, Adv.
Mr. Pradeep Misra, AOR

For Respondent(s) Mr. Ajay Kumar Mishra, AAG, (State of U.P.)
Mr. Akshat Kumar, Adv. (AOR)
Mr. Vandit Mishra, Adv.
Mr. Vinay Garg, AOR

Mr. Pradeep Kumar Yadav, Adv.
Mr. Ashutosh Yadav, Adv.
Mr. Purvish Jitendra Malkan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER